

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 678/2020 IA 742/2020 in C.P.(IB)-4535(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022**

NAME OF THE PARTIES: **Canara Bank**
 V/s
 GTL Limited

APPEARANCE :

FOR THE APPLICANT : Adv. Rohit Gupta
FOR THE RESPONDENT : Sr. Adv. Atul Nanda

Section: 7 of Insolvency and Bankruptcy Code, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Heard, Counsel for both the parties partly. By consent of the parties list this matter for further hearing on **29.09.2022** be shown **high on board**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

23.09.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)